

# HARYANA LEGISLATIVE ASSEMBLY

(to be asked at a meeting of the Haryana Vidhan Sabha to be held on)

Starred Question

**8 August, 2022**

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Total Question - 20

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Details of Tablets

**\*1 Sh. BALRAJ KUNDU (Mehem):**

Will the Education Minister be pleased to state:-

- a) the total number of tablets purchased by the Government for distribution in the schools of State togetherwith the capacity of internal memory thereof alongwith the types of tablets purchased;
- b) the total expenditure incurred on the purchase of abovesaid tablets togetherwith the name of institution or department which have floated the tender of abovesaid tablets;
- c) the name of the officer or Committee who has approved the specifications of the tablets alongwith the basis on which specifications have been approved;
- d) whether any software has also been provided alongwith tablet; if so, the name of the company by which it has been provided togetherwith the complete details in regard to the selection of the said software company;
- e) whether any provision has been made to update the abovesaid software; and
- f) whether the facility of free internet has also been provided with the tablets to the children; if so, the details thereof ?

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### To Construct Internal Roads

**\*2 Smt. GEETA BHUKKAL (Jhajjar):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the following internal roads of Jhajjar City are in very bad condition:-

i) Diversion road to Agarsen Chowk upto Ramlila ground;

ii) Old NH-71 passing through Jhajjar city;

iii) Ambedkar Chowk to Government Girls High School Jhajjar; and

b) if so, whether there is any proposal under consideration of the Government to construct the abovesaid roads togetherwith the time by which these are likely to be constructed ?

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### To Reconstruct the School Building

**\*3 Sh. BISHAMBER SINGH (Bawani Khera):**

Will the Education Minister be pleased to state: -

a) whether it is a fact that the building of Government Senior Secondary School of village Gujrani in Bawani Khera Assembly Constituency has been damaged for the last 2 years; and

b) if so, the time by which it is likely to be reconstructed ?

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### To Install Storm Water Drainage System

**\*4 Rao CHIRANJEEV (Rewari):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that several colonies in Rewari City are flooded with water during rainy season; and

b) if so, whether there is any proposal under consideration of the Government to install storm water drainage system in Rewari City ?

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### **Details of Districts Affected with Water Logging**

**\*5 Dr. ABHE SINGH YADAV (Nangal Chaudhry):**

Will the Chief Minister be pleased to state:-

a) the top five districts of the State having the largest waterlogged area alongwith the total waterlogged area in each district;

b) the five lowest irrigated districts in State alongwith the percentage of irrigated land;

c) whether the area of waterlogged districts is being taken into consideration while calculating the water allocation in the waterlogged districts; and

d) if so, whether there is any proposal under consideration of the Government to divert the surplus canal water of waterlogged districts to the water deficient areas in the State togetherwith the details thereof ?

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### **Reasons of Water Accumulation in Rohtak City**

**\*6 Sh. BHARAT BHUSHAN BATRA (Rohtak):**

Will the Chief Minister be pleased to state:-

a) whether it is a fact that the water has been accumulated upto 3 and 1/2 feet on Chhotu Ram Chowk due to rain in Rohtak on dated 30 June as a result of which the water entered into the shops and houses and a great loss occurred there;

b) whether it is also a fact that the Rohtak City was submerged completely and the water entered into the houses of people in Mahavir Colony, Housing Board, Krishna Colony, Guru Nanak Pura Colony and on Gohana road opposite to T.B. hospital due to which huge losses have been occurred to the properties of citizens; and

c) if so, the reasons of accumulation of water therein togetherwith whether

there is any proposal under consideration of the Government to provide compensation to the people for their losses alongwith the details thereof ?

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### **Details of Waqf Properties Under Encroachment/Illegal Possession**

**\*7 Ch. MAMMAN KHAN (Ferozpur Jhirka):**

Will the Chief Minister be pleased to state:-

a) the details of total waqf properties under encroachment/illegal possession in district Gurugram, Nuh and other parts of State togetherwith the defaulter lessee's names alongwith the complete details such as expiry date of lease;

b) the steps taken by the Government to remove the encroachment/illegal possession of defaulter lessees from the abovesaid properties;

c) the time by which these waqf properties are likely to be freed from encroachment/illegal possession; and

d) the district wise list of the mosques which are in illegal possession of the private individuals, Government, Semi Government or religious institutions in State ?

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### **To Reconstruct the Minor**

**\*8 Smt. KIRAN CHOUDHRY (Tosham):**

Will the Chief Minister be pleased to state: -

a) whether it is a fact that the Government is reconstructing/remodeling the Bidola Minor upto 21000 RD instead of 27000 RD;

b) if so, the arrangements made by the Government through which the 700 Acre land attached up to 27000 RD will be irrigated; and

c) whether there is any proposal under consideration of the Government to reconstruct/remodel the abovesaid minor up to 27,000 RD to irrigate the said 700 acres of land; if so, the details thereof ?

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## **Total Amount of Legislative Fund**

**\*9 Sh. SURENDER PANWAR (Sonipat):**

Will the Deputy Chief Minister be pleased to state the total amount of my Legislative Fund released to the account of Municipal Corporation, Sonipat in Sonipat Assembly Constituency so far togetherwith the details thereof; if not, the reasons therefor ?

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### **To Repair the Road**

**\*10 Sh. VINOD BHAYANA (Hansi):**

Will the Deputy Chief Minister be pleased to state:-

a) whether it is a fact that the road from Hansi to Umra-Kanwari is in very bad condition;

b) if so, whether there is any proposal under consideration of the Government to repair the said road togetherwith the time by which it is likely to be repaired ?

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### **To Earmark the Place for Construction of Medical College**

**\*11 Sh. PRAVEEN DAGAR (Hathin):**

Will the Medical Education and Research Minister be pleased to state:-

a) whether it is a fact that an announcement to open a Medical College in District Palwal was made by the Hon'ble Chief Minister and the orders had also been given to earmark the place for the construction of Medical College within 3 months; and

b) if so, whether any place has been earmarked by the Government for the construction of abovesaid Medical College togetherwith the present status thereof ?

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### **To Open a Paramedical College**

**\*12 Sh. SUBHASH GANGOLI (Safidon):**

Will the Medical Education and Research Minister be pleased to state:-

- a) whether it is a fact that an announcement has been made by the Hon'ble Chief Minister on 03.04.2022 to open a paramedical college in Safidon; and
- b) whether there is any proposal under consideration of the Government to open the abovesaid paramedical college; if so, the steps taken by the Government in the matter so far togetherwith the time by which it is likely to be opened alongwith the details of location thereof ?

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### **To Construct the Boundary Wall**

**\*13 Sh. SITA RAM YADAV (Ateli):**

Will the Forest Minister be pleased to state:-

- a) whether it is a fact that there is reserve forest on the both side of Ateli-Behror road approximately in 224 acre of land in village Kanti of Tehsil Ateli and there are very large number of stray cattle in the said forest due to which many accidents are being occurred regularly on the abovesaid road; and
- b) if so; whether there is any proposal under consideration of the Government to construct the boundary wall on the both side of the said road in the area of reserve forest togetherwith the details thereof ?

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### **To Construct the Road**

**\*14 Sh. DEEPAK MANGLA (Palwal):**

Will the Chief Minister be pleased to state whether there is any proposal under consideration of the Government to construct the proposed 45 meters wide road to connect HUDA Sector 2,12,14 and others Sectors of Palwal; if so, the details thereof ?

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### **To Declare Assandh as District**

**\*15 Sh. SHAMSHER SINGH GOGI (Assandh):**

Will the Deputy Chief Minister be pleased to state the time by which the Assandh is likely to be declared as district by the Government togetherwith the present status thereof ?

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### **Proposal for Sanctioning the Estimates**

**\*16 Smt. SHALLEY CHAUDHRY (Nariangarh):**

Will the Development & Panchayats Minister be pleased to state:-

- a) whether it is a fact that the proposal for sanctioning the estimate and the tender of Fatehpur-80 in Naraingarh Assembly Constituency was sent to the Government but the said proposal has not been sanctioned so far; and
- b) If so, the reasons thereof togetherwith the time by which it is likely to be sanctioned ?

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### **Detail of License Holders**

**\*17 Sh. RAKESH DAULTABAD (Badshahpur):**

Will the Chief Minister be pleased to state:-

- a) the details of the license holders to whom completion certificates have been granted under Section 3 and Section 24 read with rule 16 and the licenses cancelled under Section 8 of the Haryana Development and Regulation of Urban Area Act, 1975 (Act of 1975) and its rules in district Gurugarm since granting the first license till to date togetherwith their license number, date of the license, area, development plan, sector number and date of expiry;
- b) the details of the persons who have contravened the conditions of a license as per Section 10 of the abovesaid Act; and
- c) the details of the persons who have been called upon or given show cause notice under Section 10 (2) of the abovesaid Act in Gurugram district since granting the first license till to date togetherwith the details thereof ?

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### **To Construct the Medical College**

**\*18 Sh. GHANSHYAM DASS (Yamunanagar):**

Will the Medical Education and Research Minister be pleased to state:-

- a) the time by which the construction work of Shri Guru Teg Bahadur Medical College in Yamuna Nagar is likely to be started/completed; and
- b) whether there is any proposal under consideration of the Government to start MBBS Classes of the abovesaid Medical College in the administrative block of new premises of Civil hospital in Yamuna Nagar; if so, the details thereof ?

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### **Proper Arrangements for Drainage of Dirty Water**

**\*19 Sh. INDU RAJ (Baroda):**

Will the Development and Panchayats Minister be pleased to state:-

- a) whether it is a fact there is no proper arrangements for drainage of dirty water from the villages Ahulana, Baroda, Butana, Mundlana, Shamri, Kathura and Nurankhera in Baroda Assembly Constituency; if so, the action taken by the Government in this regard; and
- b) the time by which the said problem of the abovesaid villages is likely to be solved ?

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### **To Construct a Sports Stadium**

**\*20 Sh. RAM KUMAR (Indri):**

Will the Minister of State for Sports and Youth Affairs be pleased to state:-

- a) whether there is any proposal under consideration of the Government to construct sports stadium in Indri city; and
- b) if so, the time by which it is likely to be constructed ?

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Chandigarh.

Dated: The 8th August, 2022.

R.K. Nandal,

Secretary.



